

(2024) 10 AP CK 0009

Andhra Pradesh High Court - Amaravati

Case No: First Appeal No: 807 Of 2004

M. Surya Kumari And
Others

APPELLANT

Vs

Convention Of Baptist
Churches Of Northern
Circars And Others

RESPONDENT

Date of Decision: Oct. 29, 2024

Hon'ble Judges: Venuthurumalli Gopala Krishna Rao, J

Bench: Single Bench

Advocate: .I V Radhakrishna Murthy

Final Decision: Dismissed

Judgement